

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



T.C.P. No.25/(GOA)/2015

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Hubert Anthony Lobo
V/s.
M/s. Caricima Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Shreni Shetty	adv for petitioner	
2	Lambosh Moshra	adv for the respondent	

ORDER

T.C.P. No.25/397-398/CLB/MB/GOA/2015

1. The Learned Representatives of both the sides are present.
2. The matter is posted to **23.01.2018 at 2.30 PM.**

11.12.2017

Aah

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)